

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) (Insolvency) No. 161 of 2020**

**IN THE MATTER OF:**

**Bhobinder Singh Hundal & Ors.**

**...Appellants**

**Vs**

**Narottambhai Somabhai Patel & Anr.**

**....Respondents**

**Present:**

**For Appellants:     None.**

**For Respondents:  None.**

**ORDER**

**28.01.2020**       None present for the Appellants.

List the Appeal as 'Fresh' case on **7<sup>th</sup> February, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Md*